

(31)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/708/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD

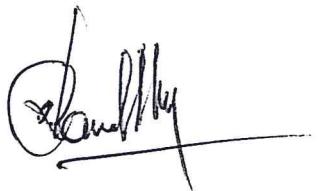
NAME OF THE RESPONDENT(S) : HITRO ENERGY SOLUTIONS PVT LTD

UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. S. Karthikeyi Balah **ADVOCATE** *Counsel for operational creditor* 

2. K. CHANDRASEKARAN **Advocate** *Respondent* 

ORDER

Counsels for both the parties are present. Counsel for the Respondent has filed the counter; copy of which is given to the other side. Counsel for the Applicant prayed for time to file rejoinder. Matter is posted for arguments. At request, time is enlarged. Put up on 05.02.2018 at 10.30 A.M.

✓ Sdt
(CH. MOHD SHARIEF TARIQ),
MEMBER (JUDICIAL)

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